

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

SEVENTEENTH REPORT

(Presented on 28 .7.2010)

The Business Advisory Committee held a sitting on Tuesday, the 27th July, 2010.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

- | | |
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| (1) Discussion on the Statutory Resolution seeking approval of the Proclamation issued by the President on 1.6.2010 under Article 356 (1) of the Constitution in relation to the State of Jharkhand. | 2 hours |
| (2) The State Bank of India (Amendment) Bill, 2010.
<i>(Consideration and passing)</i> | 2 hours |
| (3) Discussion on the issues of Population Stabilization in the Country. | 4 hours |
| (4) The Indian Medical Council (Amendment) Bill, 2010
– To replace an Ordinance.
<i>(Consideration and passing)</i> | 2 hours |
| (5) The Securities and Insurance Laws (Amendment and validation) Bill, 2010 – To replace an Ordinance.
<i>(Consideration and passing)</i> | 3 hours |
| (6) The Enemy Property (Amendment and validation) Bill, 2010
– To replace an Ordinance.
<i>(Consideration and passing)</i> | 1 hour |

Contd...2/-

- (7) The Pesticides Management Bill, 2008, after it has been passed by Rajya Sabha. } 3 hours
(Consideration and passing)

2. The Committee also recommend that the House may sit upto 7 P.M. daily, if necessary, to complete important items of Business.

NEW DELHI;
27th July, 2010
Sravana 5, 1932 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.